

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL : HYDERABAD BENCH
AT HYDERABAD



CP/021/00083/2019 in OA/021/01137/2017
Date of Order : 24-12-2019

HYDERABAD, this the 24th day of December, 2019.

THE HON'BLE MRS.NAINI JAYASEELAN: ADMINISTRATIVE MEMBER

Bisadi Bhujangam S/o Raghavulu,
Aged about 35 years, Occ : Trackman Gr.IV,
O/o Senior Section Engineer, Permanent Way,
Zaheerabad, SAngareddy Dist.,
Telangana State.

(By Advocate : Mr. M. C. Jacob)Petitioner

1. Gajanam Mallya, General Manager,
South Central Railway, Rail Nilayam,
Secunderabad.
2. N.V.Ramana Reddy,
Chief Personnel Officer,
South Central Railway, Rail Nilayam,
Secunderabad.
3. The Assistant Divisional Engineer,
South Central Railway,
Secunderabad Division, Vikarabad,
Telangana.
4. K. Narasing Rao S/o not known,
Occ : Ambulance Driver,
O/o Senior Divisional Medical Officer,
Railway Poly Clinic, Kazipet,
Warangal Dist.

(By Advocate : Mr. V. V. N. Narasimham, SC for Rlys)

....Respondents

(Respondent No.3 & 4 is not a necessary party to this CP)

CP/021/00083/2019 in OA/021/01137/2019

(Oral Order per Hon'ble Mrs.Naini Jayaseelan, Administrative Member)



Mr. M.C. Jacob, learned counsel for the contempt petitioner present and heard.

2. Mr. Bhim Singh representing Mr. V. V. N. Narasimham, learned Standing Counsel for alleged contemnors present and states that the grievance of the applicant has been redressed and the orders in OA No.1137/2017 are complied with. The compliance order No. SCR/P-HQ/210(a)/MD/Amb. Driver Gr-III, dated 07.11.2019 is taken on record.

3. In view of the above position, CP is closed. No order as to costs.

(NAINI JAYASEELAN)
ADMINISTRATIVE MEMBER

Dated : 24th December, 2019.
Dictated in Open Court.

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